

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:987  
ANSWERED ON:29.11.2012  
RELEASE OF FUNDS FOR AIBP  
Panda Shri Prabodh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Centre has slowed down the release of budgeted funds for schemes like Accelerated Irrigation Benefit Programme (AIBP) and other water resource projects;
- (b) if so, the details thereof;
- (c) whether the non-release of funds for these projects will result in further delay with costs escalating;
- (d) if so, the details thereof; and
- (e) the details of the steps proposed to be taken to release funds and prevent the escalation of costs?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) & (b) No Madam.

(c) to (e) Central Assistance (CA) under Accelerated Irrigation Benefit Programme (AIBP) is provided to the States as per the eligibility on the submission of utilisation certificate by the State Governments. Any delay in submission of utilisation certificate will result in delay or non-release of funds, which may lead to escalation. The States are requested from time to time to submit the complete proposals in time. As per information given by the State Governments, the general reasons for delay in completion of projects inter-alia include Delay in Land Acquisition, Rehabilitation and Resettlement issues, Contractual Litigation, Local disputes, Inter-departmental clearances i.e. Railways, roads, highways, & Power departments, etc.